

ernment (*Interruptions*). I would like to ascertain from the Government itself. (*Interruptions*). I must have the information; I have not yet got that.

Mr. Speaker: Would it be taken up tomorrow?

Shri Nanda: Yes, Sir.

Mr. Speaker: That will be taken up tomorrow.

Shri Hari Vishnu Kamath: Tomorrow at 12 o'clock and not late in the day; it should be taken up soon after the Question Hour is over.

12.25 hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-FIFTH REPORT

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): I beg to move:

"That this House agrees with the Forty-fifth Report of the Business Advisory Committee presented to the House on the 4th March, 1966."

श्री हृष्यक चन्व कछवाय (देवास): अध्यक्ष महोदय, मैं यह जानाना चाहता हूँ कि संचार विभाग पर जो चर्चा नहीं होगी उसके प्रमुख कारण क्या हैं जो कि आप उस पर चर्चा नहीं करना चाहते?

अध्यक्ष महोदय : वह तो उन्होंने रेकमेंड किया है।

संसद-कार्य तथा संचार मंत्री (श्री सत्य नारायण सिंह) : मुश्किल यह है कि जैसा मैंने श्रीमान् से कहा था उस

दिन यह तय हुआ था जिसमें हर मूफ के लीडर वहां थे। अगर वह इस पर डिस्कशन करना चाहते तो मुझे क्या उज्र था? मुझे तो खुशी होती। लेकिन वहां सबकी राय से यह तय किया तो टाइम बचाने के लिए ही तय किया...

श्री हुकम चन्व कछवाय : इसमें अध्यक्ष महोदय, बहुत सी घांघलियां हैं...

अध्यक्ष महोदय: तो आप तरमीम भेज देते.....

श्री हुकम चन्व कछवाय : मैं अब देता हूँ कि उस पर चर्चा की जाय।

अध्यक्ष महोदय : मैं हाउस के सामने रख देता हूँ।

Shri Bhagwat Jha Azad (Bhaga. pur): We would like to say in this connection that the Department of Communications is a Department that concerns us every day, and especially seeing the efficiency or otherwise, or rather the inefficiency of the Telephone Department, we would certainly like the Demands of that Department to be discussed, and we would certainly like to modify this report for that purpose and we would submit that time must be allotted for the Demands of the Department of Communications.

Shri D. C. Sharma (Gurdaspur): I support my hon. friend Shri Bhagwat Jha Azad. We must discuss the Department of Communications because it is being neglected these days.

Shri Bhagwat Jha Azad: Crores of rupees are being spent on it, and so, we cannot allow it to go without discussion.

Shri Harish Chandra Mathur (Jalore): Apart from the Department of Communications, I would specially draw the attention of the House in particular to the time allotted for the

[Shri Harish Chandra Mathur.]

Demands of the Atomic Energy Commission. I think the House, in the present context of things and the present developments that are taking place, will not be able to ignore this most vital subject in which we are intensely interested. There might just have been a casual discussion on the Demands of the Atomic Energy Commission but today the matter is such that great importance has to be attached to the development of atomic science and atomic energy....

Mr. Speaker: The hon. Member might just move an amendment.

Shri Harish Chandra Mathur: I would only submit that in view of the points raised regarding the Department of Communications as well, the matter might better be referred back to the Business Advisory Committee. It will not be possible for the House just now to make an adjustment....

Shri Surendranath Dwivedy (Kendrapara): We can decide here in regard to the Department of Communications.

Shri Harish Chandra Mathur: It will not be possible to make an adjustment just now about how we are going to adjust the time so as to provide time for the discussion of the Demands relating to the Department of Communications and how we are going to re-trim the entire time-schedule. If you think that the House can take a decision on this on the spur of the moment that the Department of Communications would be given that much time, then I have nothing to say, but then I would certainly say that proper time must be given for the Demands of the Atomic Energy Commission. If you think that the matter should go back to Business Advisory Committee it would be much better and they can find a solution for this.

Mr. Speaker: There is a recommendation of the Business Advisory Com-

mittee before the House now. The representatives of the different groups were there on that committee. Now I find that mostly the pressure is being exercised or the voice is being raised from the Congress Members themselves. Therefore, I can only put it to the House. So far as the Business Advisory Committee is concerned, all the groups united together and have made this recommendation and they were of this opinion that the Department of Communications need not be discussed and that 2 hours would be sufficient for the Demands of the Atomic Energy Commission. If the hon. Member wants to have the time enhanced for it, he can move an amendment that the time might be increased to five hours, and then I can put it to the House.

Shri S. M. Banerjee: What about the Department of Communications? Supposing I want to move an amendment in that regard?

Mr. Speaker: I shall put that also to the House.

Shri Bhagwat Jha Azad: I would submit an amendment that since we want that the time should be increased for the Demands of the Atomic Energy Commission, and secondly that the Department of Communications should also be discussed, and it is a question of allotment of time, the matter may, therefore, be referred back to the Business Advisory Committee for adjustment with this in mind that the House wants the Department of Communications to be discussed and the time to be increased for the Demands of the Atomic Energy Commission.

Mr. Speaker: The difficulty is whether the House wants this or not. How should I ascertain it?

Shri Bhagwat Jha Azad: You may take the votes.

Shri D. C. Sharma: I also want to make an amendment.

Mr. Speaker: The Leader of the House.

Shri Bhagwat Jha Azad: Is it being suggested that Congress non-official Members have got no right to suggest even small amendments? Why should you force the issue like this? It is casting an aspersion on us. You have said that it is Congress Members who wanted it. The Congress Member has got certain rights to suggest certain small amendments.

Mr. Speaker: That is for the Leader of the House to say.

Shri Harish Chandra Mathur: Will you please permit me to say a word?
....

Shri D. C. Sharma: Instead of referring the matter back to the Business Advisory Committee, I would suggest that you make adjustments which are possible.

Shri Harish Chandra Mathur: Before you call upon the Leader of the House to say something, will you give me a minute?

I myself have not been able to appreciate your observation that Congress Members raise these issues. It is not possible for the Leader to consult all the Congress Members. There are some things which occur to us at the stage when a thing comes up. It is obvious that the Leader as well as the other Members may find it acceptable. So there is no need to put it as such to the House. So when such observations are made, they smack of something about which we do not feel very happy. But without meaning any disrespect either to you or to the Leader, I wish to submit most respectfully that there are many things on which a previous discussion and decision is not possible. Certain things crop up on the floor of the House and then it becomes necessary for Members who feel a little sense of responsibility in the matter to say something.

2693 (Ai) LSD—5.

Therefore, I submit that this background should be understood. We have the utmost respect for the Leader. We understand that he has gone into the matter in the Business Advisory Committee from a broad angle. But he does not know what are the other various aspects which may arise.

Now I made a constructive suggestion only to permit the Business Advisory Committee to go into the matter afresh, taking into consideration the wishes expressed on the floor of the House, only because that will enable you to re-trim the whole thing and make the necessary adjustments. But if you think that the only course possible is to ask for more time here, then I propose that the Atomic Energy Commission should be discussed for 5 hours.

Shri S. M. Banerjee: I have also an amendment, that a day should be allotted for the Ministry of Communications.

श्री मधु लिनये (मुंगेर): सदन नेता के द्वारा जो प्रस्ताव रक्खा गया है उसके तीसरे हिस्से की ओर मैं आप का ध्यान दिलाना चाहता हूँ। उसमें कहा गया है कि जब वित्तीय मामलों पर बहस चलेगी तब 11 से 6 बजे तक सदन की बैठक होगी उसमें यह बताया नहीं गया है लेकिन मैं आपसे यह जानना चाहता हूँ कि क्या इस दरमियान आघ घंटे की बहस को आपने पूर्णतया समाप्त किया है? मेरा ख्याल है कि आघ घंटे की बहस को इस तरह खत्म न किया जाय, उसकी बड़ी आवश्यकता है और उसकी उपयोगिता भी है?

Shri Surendranath Dwivedy: I fail to understand why Members of the Congress Party should be so touchy about the reference you made....

Mr. Speaker: Because I made it!

Shri Surendranath Dwivedy: This matter came up when Shri Kachhavaia made a suggestion and moved an amendment that the Communications Ministry be taken up for discussion. Now that some Congress Members are also pressing for it, the House might accept it as the majority view, although the Business Advisory Committee had come to a particular decision. There was no reflection cast on Members of the Congress Party or their going beyond the decision of the Leader of their Party. It was not the Leader of the House's decision. It was the decision of the Business Advisory Committee.

Mr. Speaker: I am unfortunate in this respect, that some words are picked up from my mouth. I had nothing to say about it. I am appealing to the Members, that they should realise that if this is opened in this manner, when I just mentioned about the Congress Members, it becomes difficult. The Leaders of Groups are there. Shri Mukerjee was there.

Shri H. N. Mukerjee (Calcutta Central): I am not objecting.

Mr. Speaker: I am just taking an illustration.

Or Shri Dwivedy was there. Suppose any of his colleagues now stands up and says that the time is not acceptable. Everybody has a right to move an amendment, there is no bar to that; but when a Member of a group is represented there, we presume that he is speaking on behalf of his whole group. Therefore, when we have to bind even Opposition groups that when their leaders are there, no other Member from their groups should raise an objection, I took exception to this that similarly when the Leader of the House or the Congress was represented there, Members of the Congress Party are now asking for more time. If they want, they can exercise their right, I

do not deny them, they have every right, but if this motion is moved that this be sent again to the Business Advisory Committee, I will put this to the House, I have no objection.

Shri D. C. Sharma: Mr. Speaker, Sir....

Shri Bhagwat Jha Azad: It is true that we should not....

Mr. Speaker: Will two speak simultaneously?

Shri D. C. Sharma: You should find time within the framework of the time that is allotted for these two things, Ministry of Communications and Atomic Energy. I think it will be very good. It will not cause any reflection on anybody, and you are the sole master of the House, and you can do whatever you like.

Mr. Speaker: I am not the sole master, as has just been rightly said by another Member sitting by his side.

Shri Bhagwat Jha Azad: When the group leaders sit in the Business Advisory Committee, it is true that by and large we always go by their decisions. You would find that this is the first time that I am suggesting an amendment to the recommendations of the Business Advisory Committee, and think the Leader of the House will also have no objection. He has no means, when he goes to the Business Advisory Committee, to call all the Congress Members to ask what they want. I think we should have this much latitude from you and the Leader of the House that when we feel that we should move a small amendment, we should be allowed. For example, Communications is an important Ministry. We, as Members of Parliament, are interested in our constituencies, in telephones, in telegrams etc. This telephone business, for instance, is so much irking that we want to discuss it in the House,

and therefore when we make a suggestion to you, I think we are not showing any disrespect to the Business Advisory Committee or to our leader. Therefore, this need not be said that a Congress Member wanted. A Congress Member also wants sometimes an amendment.

डा० राम मनोहर लोहिया (फर्रुखाबाद) :
 अध्यक्ष महोदय, एक जुमले में मैं आप का ध्यान खींचूँ इस बात पर कि यहाँ पर कांग्रेस पक्ष में और दूसरे पक्षों में एक बड़ा भारी अन्तर है। कांग्रेस पक्ष के सदस्यों की जिम्मेदारी है कि यह सरकार तुलनात्मक ढंग से ठीक चले लेकिन कांग्रेस सदस्य कुछ ऐसे हो गये हैं जो एक खोपड़ी से सोचते हैं कि यह सरकार चले और दूसरी से सोचते हैं कि उस में गड़बड़ी मचाई जाय . . . (इंटरप्शन)

श्री शिव नारायण (बांसी) : यह गलत चार्ज है।

श्री भागवत झा आजाद : खोपड़ी किसी और की खराब हो गई है, हम लोगों की खोपड़ी बिलकुल ठीक है।

Shri Satya Narayan Sinha: I am sorry about the omission of the Communications Ministry, because, unfortunately, I am in charge of that Ministry, but I would like to make it clear, and all my friends who attended both these meetings will bear me out, that I had no say in the matter with regard to any demand of any Ministry. I placed the entire time at our disposal, and whatever was decided I have accepted without making any comment whatsoever. As I told you, we have spent so many hours there. Now, if that adjustment has to be made, naturally, because the time at our disposal has already been allotted, some of the demands which have been allotted time must be curtailed or some demands have to be dropped. There is no other way.

श्री हुकम चन्द कछवाय : दो दिन बढ़ा दिये जायें।

Shri Satya Narayan Sinha: Those Members who have attended the meetings, and you also, know that the Finance Bill has to be passed within the time limit, that cannot be extended. Therefore, the only alternative before us, if you want to make adjustments for this, is either we reduce the time of certain demands which have been allotted, or drop some demands. Therefore, the proper thing to be done is to refer back the matter to the BAC.

Mr. Speaker: Now it has been made clear that it was the Leader of the House who sat with the leaders of the groups and they decided it, I have no hand in that.

Shri Bhagwat Jha Azad: We did not say anything against you.

12.40 hrs.

RE: EXPUNCTIONS

अध्यक्ष महोदय : मैंने एक बात का हवाला देना है। डा० लोहिया ने उस दिन "खोपड़ी" का लफ्ज इस्तेमाल किया था, जिस को मैं ने रिकार्ड से ओमिट करा दिया था। उन्होंने मुझे लिखा कि चूँकि यह शब्द बड़ा दुस्त है, इसलिए मैं इस को रेस्टोर कर दूँ।

Shri Vasudevan Nair (Ambalapuzha): What is the meaning?

अध्यक्ष महोदय : माननीय सदस्य ने आज सुबह इस बात को यहाँ उठाना चाहा। मैं ने उनको कहा कि आप इस को इस वक्त न उठावें—अगर आप इस को उठाना चाहते हैं, तो मैं आप को वक्त दूँगा। अब माननीय सदस्य एक दूसरे तरीके से "खोपड़ी" के लफ्ज को ले आये हैं, ताकि मुझे एक ऐसी

[पध्यक्ष महोदय]

पीजीशन में रख दिया जाये कि एक जगह तो मैं ने इस लफ़्ज़ को हटा दिया है और दूसरी जगह पर रहने दिया है—जब आज के रिकार्ड में यह लफ़्ज़ रहता है, तो उस दिन के रिकार्ड में भी क्यों न रहे। ऐसा करना बहुत काबिले-एतराज है।

डा० राम मनोहर लोहिया (फ़र्रुख़ाबाद): मैं भी अपना एतराज कर देना हूँ कि आप ने "खोपड़ी" शब्द को हटवा कर भाषा पर अन्याय किया है। लोक सभा और अशालतें, ये दो खास जगहें हैं, जहाँ पर भाषा मंजूर करती है। हिन्दी भाषा में अंग्रेजी भाषा की तुलना में कम शब्द नहीं हैं, बल्कि ज्यादा शब्द हैं। इस के कारण कुछ ख़राब है, लेकिन ज्यादा शब्द हैं और यह एक धनी भाषा है, लेकिन अभी ये शब्द मंजूर नहीं हैं। जिस तरह से अंग्रेजी में एक तरफ़ है "हेड", फिर है "स्कूल", फिर है "केरेनियम" फिर है "ब्रेन", फिर है "माइंड" और फिर है "कान्शस-नेस"। मुझे लाचारी से अंग्रेजी के उदाहरण देने पड़ रहे हैं, लेकिन किसी भी दूसरी भाषा से—रूसी से या जर्मन से—इस तरह के उदाहरण दिये जा सकते हैं कि जितने शब्द हैं, वे सब अधिक पदार्थमय शब्दों में ले कर अधिक चेतनामय शब्दों की तरफ़ जाते हैं। अंग्रेजी में इन शब्दों के अर्थ जम गये हैं। इसी तरह से हमारी भाषा में "सिर", "खोपड़ी", "भेजा", "मग़ज़", "दिमाग़" और "चेतना" आदि जो शब्द हैं, अगर आप इन में से किसी शब्द को निकाल देते हैं, तो नतीजा यह होता है कि इतनी धनी भाषा पर आप अन्याय करते हैं। इसलिए इस शब्द को आप इस्तेमाल करने दीजिये और इस की पुनर्स्थापना होनी चाहिए। इस विषय पर आप अच्छी तरह से बहस करवाइये। यह बहस ऐसी नहीं है, जिस के बारे में इस तरह से जल्दी में कोई फ़ैसला कर दिया जाये।

अध्यक्ष महोदय : पहली बात तो यह है कि जो लफ़्ज़ रिकार्ड से हट गया है, वह तो वहाँ नहीं आ सकता है—पुनर्स्थापना का तो सवाल पैदा नहीं होता है। मैं उस को रेस्टोर नहीं कर सकता हूँ। (Interruptions)

श्री बागड़ी (हिंसार) : सवाल यह है कि क्या ऐसा करना आप के अक्षयार में है या अक्षयार से बाहर है।

श्री किशन पटतायक (सम्बलपुर) : जैसे आप दूसरे अधिकार अक्षयार कर लेते हैं, उसी तरह से इस अधिकार को भी अपना लीजिये।

अध्यक्ष महोदय : अगर यह मेरे अक्षयार में है, तो भी मैं नहीं करूँगा और अगर मेरे अक्षयार में नहीं है, तो भी नहीं करूँगा।

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, क्या आप फ़ैसला देने से पहले कारण भी सुनंगे ?

अध्यक्ष महोदय : मैं ने सुन लिए हैं।

डा० राम मनोहर लोहिया : आप को अधिकार है, इस के कारण आप ने कहां सुने हैं ? आप तो एक नई बात निकाल रहे हैं।

अध्यक्ष महोदय : जो कुछ कायवाही हो चुकी है, मैं उस के बारे में कुछ नहीं कर सकता हूँ।

डा० राम मनोहर लोहिया : चाहे जितना अन्याय हो चुका हो, वह रह जाये ?

अध्यक्ष महोदय : जी हाँ।

डा० राम मनोहर लोहिया : इस स्थिति में क्या श्री सत्य नारायण सिंह ऐसे ही बैठे रहेंगे ?

अध्यक्ष महोदय : माननीय सदस्य ने यह आग्रह किया है कि मुझे भाषा का इतना इल्म नहीं है। इसको मैं तस्लीम करता हूँ।

डा० राम मनोहर लोहिया : मैं ने तो ऐसा नहीं कहा है। यह तो आप क्रिजूल मतलब निवाल रहे हैं।

अध्यक्ष महोदय : यह मेरी लाइली है। माननीय सदस्य ने कहा है कि "खोपड़ी" का शब्द बड़ा मंजा हुआ और अच्छा है।

डा० राम मनोहर लोहिया : नहीं, शब्दों को यहां पर मंजाना चाहिए। आप रिवाइंड देख लीजिये।

अध्यक्ष महोदय : माननीय सदस्य अब बैठ जायें।

डा० राम मनोहर लोहिया : अगर आप उलटा समझेंगे, तो कैसे काम चलेगा ?

श्री ए० ला० बाइसन (गंगानगर) : खोपड़ी तो मुर्द की होती है जिस में दिमाग नहीं होता है।

श्री शिव नारायण (बांसी) : माननीय सदस्य ने हिन्दी का जिक्र किया है। मैं हिन्दी के बारे में कुछ कहना चाहता हूँ।

अध्यक्ष महोदय : नहीं, माननीय सदस्य बैठ जायें।

जहां तक मेरे इल्म और मेरी समझ का ताल्लुक है, खास तौर पर हमारे इलाके में जब "खोपड़ी" लफ्ज का इस्तेमाल होता है, तो वह आम तौर पर अच्छे मानी में नहीं होता है। इसी लिए मैं ने इस पर एतराज किया था। मेरा और कोई मुद्दा नहीं है। अगर डाक्टर साहब कहते हैं कि यह लफ्ज बड़े अच्छे भाव से इस्तेमाल होता है और होना चाहिए, तो आज यह रिवाइंड में रहे।

डा० राम मनोहर लोहिया : आप याद रखिये कि श्री सत्य नारायण सिंह ने महात्मा गांधी के बारे में कहा था कि गजब की खोपड़ी है। आइंस्टन के बारे में ऐसा कहा गया है।

श्री बागड़ी : डाक्टर साहब ने बताया है कि खुद श्री सत्य नारायण सिंह ने महात्मा गांधी जी के लिए यह शब्द इस्तेमाल किया था और कहा था कि बड़े गजब की खोपड़ी है। क्या उन्होंने यह शब्द इस्तेमाल किया था; अगर किया था, तो फिर इस से अच्छा और कौन सा शब्द हो सकता है ?

श्री स्यागो (देहरादून) : क्यों खोपड़ी खा रहे हो ?

Shri Kapur Singh (Ludhiana): I reiterate that this is an argument for Punjabi Suba so that Hindi is not imposed upon us. It is the most confusing language.

श्री मधु लामये (मंगेर) : नियम 380 के सम्बन्ध में मुझे कुछ अर्ज करना है। पिछले शुक्रवार को मैं ने व्यापार मंत्री से एक सवाल पूछा था। जब उस की रपट आ गई, तो मुझे पता चला कि कुछ शब्दों को निवाल दिया गया है। खादी कमोशन आदि को ले कर जो देश का पैसा बर्बाद किया जा रहा है, उस के बारे में मैं ने इन शब्दों का प्रयोग किया था कि सरकार जब तब** की सहायता करेगी। रपट से मुझे पता चला कि आप ने उन शब्दों को कार्यवाही से हटा दिया है। मैं यह जानना चाहता हूँ कि किस कारण से ऐसा किया गया है।

अध्यक्ष महोदय : मैं ने यह समझा था कि इन शब्दों का अच्छे भाव से इस्तेमाल नहीं किया गया है और इसलिए मैं ने इन को हटा दिया था। आज भी ये लफ्ज कार्यवाही में नहीं आयेंगे।

**Expunged as ordered by the Chair.

श्री मधु लिमये : अगर कुछ सदस्यों और मंत्रियों में इस को समझने की बुद्धि नहीं है, तो मैं क्या कर सकता हूँ ?

डा० राम मनोहर लोहिया : जैसे, इसु मसीह की बवायें ।

12.47½ hrs.

**BUSINESS ADVISORY COMMITTEE
FORTY-FIFTH REPORT—contd.**

अध्यक्ष महोदय : तो क्या हाउस की यह राय है कि इस रिपोर्ट को वापस बिजिनस एडवाइजरी कमेटी को भेजा जाये ?

एक माननीय सदस्य : जी हाँ ।

अध्यक्ष महोदय : तो फिर इसे कमेटी को वापस भेज दिया जाता है ।

12.48 hrs.

**RAILWAY BUDGET—GENERAL
DISCUSSION—contd.**

Shri M. R. Masani (Rajkot): Will the hon. Minister be called today?

Mr. Speaker: There are four hours and twenty minutes left.

The Minister of Railways (Shri S. K. Patil): You have allowed something to be taken up at 3.15; that would also take sometime. I would require about an hour.

Mr. Speaker: Can I call the hon. Minister at 3.15?

Shri Harish Chandra Mathur (Jalore): If we have four hours, that means this will go on till 5 o'clock.

Mr. Speaker: Therefore, I will call the hon. Minister at 4 o'clock. Mr. Rajaram.

Shri Rajaram (Krishnagiri): Sir, the other day I was urging the hon.

Railway Minister to drop the freight surcharge on coal. The increase in freight charge could have been met otherwise by plugging the loopholes in the railway administration. Regarding passenger amenities, I would like to draw the attention of the House to the 23rd report of the Estimates Committee wherein they say that the Committee also recommend that any shortfall against the allotment of Rs. 3 crores for passenger amenities in any particular year should be made good in the subsequent years. The other day Shri Ravinder Varma has calculated that the railway spending on passenger amenities was short by Rs. 3.27 lakhs.

There is another thing. There are two bogies attached to the Nilgiri Express from Salem Junction. The Nilgiri Express starts from Salem at 10.10 p.m. and reaches Madras at the early morning. So also, it starts from Madras at 8.25 p.m. and reaches Salem in the early morning. There is a lot of overcrowding in those compartments. I am therefore requesting the hon. Minister to allot a third-class sleeper, coach to Salem passengers so that they may have a little convenience, because the Nilgiri Express runs nearly for eight hours from Salem to Madras.

Then, as far as the conversion of metre gauge into broad gauge is concerned, the railway administration has already converted Gudiwada to Bhimavaram and Vijayawada to Masulipatam into broad gauge lines. As far as the question of economy, speed comfort and other things are concerned, the broad gauge system is certainly more desirable. I think there are no two opinions on this. I am not insisting on a change of everything, and all of a sudden, but I might point out one thing. We are now constructing a railway-line in between Salem and Bangalore. Now Salem to Madras is a broad gauge line; so also; Bangalore to Jalarpet is another broad gauge line. The new line which is under construction in between Salem and Bangalore is a metre gauge